

(ii) Annual Accounts of the Marine Products Export Development Authority, Cochin, for the year 1988-89 and the Audit Report thereon.

(iii) Review by Government on the working of the Authority.
[Placed in Library. See No. LT—189/89 for (i) to (iii)]

II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Accounts of the Spices Board, Cochin, for the year 1987-88 and the Audit Report thereon.

(b) Statement giving reasons for the delay in laying the paper mentioned above.

[Placed in Library. See No. LT—200/89 for (a) and (b)]

(ii) (a) Annual Report of the Spices Board, Cochin, for the year 1988-89.

(b) Review by Government on the working of the Board.

(c) Annual Accounts of the Spices Board, Cochin, for the year 1988-89 and the Audit Report thereon.

[Placed in Library. See No. LT—197/89 for (i) and (ii)]

III (a) Annual Report and Accounts of the Indian Institute of Packaging, Bombay, for the year, 1988-89, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Institute.

[Placed in Library. See No. LT—191/89 for (a) and (b)]

IV (a) Annual Report of the Rubber Board, Kottayam, for the year 1988-89.

(b) Annual Accounts of the Rubber Board, Kottayam, for the year 1988-89 and the Audit Report thereon.

(c) Review by Government on the working of the Board.

[Placed in Library. See No. LT—193/89 for (a) to (c)]

V (a) Forty-ninth Annual Report of the Coffee Board, Bangalore, for the year 1988-89.

(b) Annual Accounts of the Coffee Board, Bangalore, for the year 1988-89, together with the Auditors' Report on the Accounts.

(c) Review by Government on the working of the Board.

[Placed in Library. See No. LT—192/89 for (a) to (c)]

I. Report and Accounts (1988-89) of Cashew Export Promotion Council of India, Cochin and related papers

II. Report (1988-89) of the Export Inspection Council|Export Inspection Agencies, New Delhi and related papers

III. Report and Accounts (1988-89) of the Trade Development Authority, New Delhi and related papers.

IV. Report and Accounts (1988-89) of the Shellac Export Promotion Council, Calcutta and related papers

V. Report and Accounts (1988-89) of the Engineering Export Promotion Council, Calcutta and related papers

SHRI ARUN KUMAR NEHRU: Madam, I also beg to lay on the Table a copy of each (in English and Hindi) of the following papers:

I (a) Annual Report and Accounts of the Cashew Export Promotion Council of India, Cochin, for the year 1988-89, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Council.

[Placed in Library. See No. LT—196/89 for (a) and (b)]

II (a) Annual Report of the Export Inspection Council|Export Inspection Agencies, New Delhi, for the year 1988-89.

(b) Review by Government on the working of the Council.

[Placed in Library. See No. LT—194/89 for (a) and (b)]

III (a) Nineteenth Annual Report and Accounts of the Trade Development Authority, New Delhi, for the year 1988-89, together with the Auditors' report on the Accounts.

(b) Review by Government on the working of the Authority.

[Placed in Library. See No. LT—195/89 for (a) and (b)]

IV (a) Thirty-second annual Report of the Shellac Export Promotion Council, Calcutta, for the year 1988-89.

(b) Annual Accounts of the Shellac Export Promotion Council, Calcutta for the year 1988-89, together with the Auditor's Report on the Account.

(c) Review by Government on the working of the Council.

[Placed in Library. See No. LT—198/89 for (a) to (c)].

V (a) Thirty-fourth Annual Report and Accounts of the Engineering Export Promotion Council, Calcutta, for the year, 1988-89, together with the Auditors' Report on the Accounts

(b) Review by Government on working of the Council.

[Placed in Library. See No. LT—199/88 for (a) and (b)].

I. Tobacco Board (Recruitment) Regulations, 1989

II. Spices Board (Regulation of Exporters Regulations, 1989

III. Notifications of the Ministry of Commerce

SHRI ARUN KUMAR NEHRU: Madam, I also beg to lay on the Table A copy (in English and Hindi) of the Ministry of Commerce Notification No. 8(2)/88-EP (Agri) VI dated the 22nd September, 1989, publishing the Tobacco Board (Recruitment) Regulations, 1989, under sub-section (5) of section 33 of the Tobacco Board Act, 1975. [Placed in Library. See No. LT—13/89]

II. A copy (in English and Hindi) of the Ministry of Commerce Notification Adm.[Reg.]01/89, dated the 24th October, 1989, publishing the Spices Board (Regulation of Exporters Regulations), 1989, under section 4 of the Spices Board Act, 1986. [Placed in Library. See No. LT—14/89].

III. A copy each (in English and Hindi) of the following Notifications of the Minis-

try of Commerce, under section 169 of the Representation of the People Act, 1951:—

(1) S.O. No. 794(E) dated the 6th October, 1989 permitting import of Audio-visual News or Audio-visual Views material including news clippings under Open General Licence by actual users as certified by the Ministry of Information and Broadcasting.

(2) S.O. No. 910(E) dated the 3rd November, 1989 permitting import of tools and testing equipment under Open General Licence by Computer Maintenance Corporation of India.

(3) S.O. No. 911(E) dated the 3rd November, 1989, making amendments in the Open General Licence No. 15/88 dated the 30th March, 1988 under the notification of the Govt. of India S.O. No. 343(E) dated the 30th March, 1988.

(4) S.O. No. 912(E) dated the 3rd November, 1989 making amendments in the Open General licence No. 16/88 dated the 30th March, 1988 published with the notification of the Govt. of India S.O. No. 344(E) dated the 30th March, 1988.

[Placed in Library. See No. LT—183/89 for (1) to (4)]

IV. A copy each (in English and Hindi) of the following Notification of the Ministry of Commerce, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

1. S.O. No. 1681 dated 22nd July, 1989 publishing the Export of Cardamom (Inspection) Rules, 1989.

2. S.O. No. 1683 dated 22nd July, 1989 publishing the Export of Rubber Hoses (Quality Control and Inspection) Rules, 1989.

3. S.O. No. 1685 dated 22nd July, 1989 publishing the Export of Crockery-ware (Quality Control and Inspection) Rules, 1989.